

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3561

ANSWERED ON:18.04.2005

AMENDMENT IN CONTRACT LABOUR (REGULATION & ABOLITION) ACT, 1970

Das Gupta Shri Gurudas

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

(a) whether the Government proposes to amend the Contract Labour (Regulation & Abolition) Act, 1970; and

(b) if so, the details thereof?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a) & (b): At present, there is no proposal to amend the Contract Labour (Regulation & Abolition) Act, 1970.